



**Honourable Shri Justice G. R. Majithia**

***B.Com, LL.B.***

**1994 - 1996**

Hon'ble Shri Justice Gurbax Rai Majithia, B. Com., LL.B. : Born on 14th April, 1934. Enrolled as a Pleader on 16.1.1958 and as an Advocate on 25.11.1960 with Punjab High Court. Practised in the Civil and Constitutional matters at Chandigarh, In January,1968, he was appointed as Deputy Advocate General. Punjab and resigned on 19.2.1969. Appointed Permanent Judge of the Punjba & Haryana High Court on 4.5.1988. Transferred to Bombay High Court on 28.4.1994. Retired on 14.4.1996.